

**BEFORE THE NATIONAL GREEN TRIBUNAL,
PRINCIPAL BENCH, NEW DELHI**

M.A. No. 120/2024

In

ORIGINAL APPLICATION NO. 271 OF 2024

IN THE MATTER OF:

Sushil Tyagi

.....PETITIONER

VERSUS

State of Uttarakhand & Ors.

.....RESPONDENT

MEMO OF PARTIES (As Per ORDER DATED 09.07.2025)

Sushil Tyagi

.....PETITIONER

VERSUS

1. State of Uttarakhand

Through District Magistrate, Haridwar

Collectrate Bhawan, Roshanabad, Aneki Hetmapur,
Haridwar, Uttarakhand 249403

Email: dm-har-ua@nic.in

Respondent No.1

2. Uttarakhand Pollution Control Board,

Through its Member Secretary,

Gaura Devi Bhawan, 46 B IT Park,
Sahastradhara, Dehradun, Uttarakhand 248001

Email: msukpcb@yahoo.com

Respondent No.2

3. M/s Shiv Brick Supply

Pargana Manglore, Tehsil Roorkee, District, Haridwar

Respondent No.3